

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 14276/2015

M/S DHAMPUR SUGAR MILLS LTD

Appellant(s)

VERSUS

THE COMMISSIONER OF INCOME TAX & ANR.

Respondent(s)

WITH

C.A. No. 14278/2015 (III-A)

Date : 10-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ambhoj Kumar Sinha, AOR

For Respondent(s)

Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete in both the matters. Parties may file statement of case within a period of four weeks, if any.

At this stage, Mr. Ranjeet Kumar Jha, Ld. Advocate, has appeared on behalf of Ms. Anil Katiyar, Ld. Advocate-on-record for the respondents. Ld. Counsel seeks and is given four weeks time to file the Vakalatnama and the counter affidavit.

After expiry of four weeks, the matter shall be processed for listing before the Hon'ble Court under the Rules.

SANJAY PARIHAR
Registrar

PS